

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 35(ND)/2016

IN THE MATTER OF:

M/s. Theolia S. A.

.....PETITIONER

M/s Theolia Wind Power Pvt. Ltd. &Ors.

.....RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 06.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

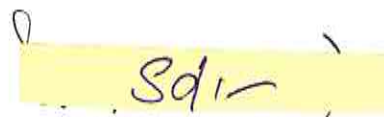
DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner :- Mr. Jeevan Ballav Panda, Advocate

For the Respondent :- Ms. Vasudha Sen, Advocate
Mr. Vinay Tripathi, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 16th August, 2017.


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)